

of Petroleum and Natural Gas, has been given the mandate to promote conservation of petroleum products in the major sectors of economy like transport, industry, households and agriculture through direct technical assistance, R&D educational and training programmes and mass awareness campaigns. PCRA's activities cover conservation of all energy sources, development, evaluation and commercialization of efficient equipment and additives, popularizing production of bio-fuels, environment protection etc.

Complaints against LPG dealers

716. SHRI RAJ BABBAR : Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether Government has received complaints regarding non-supply of LPG to the consumers by the LPG dealers regularly in various parts of the country particularly in Uttarakhand;

(b) if so, the OMC-wise and State-wise action taken against the erring LPG distributors during the last three years and the current year;

(c) whether these distributors are also involved in black marketing/diversion of LPG cylinders for commercial purpose;

(d) if so, the details thereof;

(e) whether Government has conducted any inquiry in this regard; and

(f) if so, the action taken by Government against the dealers/distributors found involved in such activities?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI DHARMENDRA PRADHAN) : (a) to (f) The possibility of malpractice/irregularities in subsidized domestic LPG cylinders cannot be ruled out due to the lower retail price of subsidized LPG for domestic use *vis a vis* the market price.

State/UT/OMC-wise (including Uttarakhand) details of established cases of delay in refill supplies and black marketing (overcharging and diversion) by LPG distributors during last three years are given in Statement-I and II (*See below*) respectively.

Public Sector Oil Marketing Companies (OMCs) have reported that inspections are carried out by their Field Officers, Anti Adulteration Cell and Vigilance Department at LPG godowns and showrooms of LPG distributorships. If an LPG distributor is found guilty of any malpractice, punitive action is taken in accordance with the provisions of the Marketing Discipline Guidelines (MDG).

Written Answers to

[29 April, 2015]

Unstarred Questions 345

1	2	3	4	5	6	7	8	9	10	11	12	13
Nagaland	0	0	0	0	0	0	0	0	0	0	0	0
Odisha	0	0	0	0	0	0	0	0	0	0	0	0
Sikkim	0	0	0	0	0	0	0	0	0	0	0	0
Tripura	0	0	0	0	0	0	0	0	0	0	0	0
West Bengal	0	0	0	0	0	0	0	0	0	0	0	0
SUB TOTAL EAST	3	0	0	3	0	0	0	0	0	0	0	0
Chattisgarh	1	2	5	8	0	0	0	0	0	0	0	0
Dadra & Nagar Haveli	0	0	0	0	0	0	0	0	0	0	0	0
Daman & Diu	0	0	0	0	0	0	0	0	0	0	0	0
Goa	0	0	0	0	0	0	0	0	0	0	0	0
Gujarat	0	0	1	1	0	0	0	0	1	0	1	2
Madhya Pradesh	0	12	3	15	0	0	0	0	1	2	1	4
Maharashtra	0	1	0	1	0	0	0	0	0	1	4	5
SUB TOTAL WEST	1	15	9	25	0	0	0	0	2	3	6	11
Andhra Pradesh	0	0	0	0	0	0	0	0	0	1	0	1
Karnataka	0	0	0	0	0	0	0	0	0	1	20	21
Kerala	0	0	0	0	0	0	0	0	0	0	0	0
Lakshadweep	0	0	0	0	0	0	0	0	0	0	0	0
Puducherry	0	0	0	0	0	0	0	0	0	0	0	0
Tamil Nadu	0	0	2	2	0	0	0	0	0	0	0	0
Telangana	1	0	0	1	0	0	0	0	0	0	0	0
SUB TOTAL SOUTH	1	0	2	3	0	0	0	0	0	2	20	22
ALL INDIA	27	22	59	108	6	4	4	14	3	5	36	44

Statement-II

No. Of irregularities established against the distributorships for blackmarketing - (Diversion + Overcharging)

State/UT	IOCL				BPCL				HPCL			
	2014-15	2013-14	2012-13	Total	2014-15	2013-14	2012-13	Total	2014-15	2013-14	2012-13	Total
1	2	3	4	5	6	7	8	9	10	11	12	13
Chandigarh	5	2	0	7	0	1	0	1	0	0	0	0
Delhi	15	17	24	56	3	1	2	6	0	5	10	15
Haryana	5	6	21	32	1	0	3	4	13	2	7	22
Himachal Pradesh	0	1	1	2	0	0	0	0	0	0	0	0
Jammu and Kashmir	0	0	0	0	0	0	0	0	3	5	2	10
Punjab	1	2	15	18	4	1	3	8	14	13	3	30
Rajasthan	24	6	5	35	1	2	0	3	12	10	13	35
Uttar Pradesh	44	35	107	186	9	10	29	48	33	40	37	110
Uttarakhand	0	0	2	2	1	1	1	3	2	2	8	12
SUB TOTAL NORTH	94	69	175	338	19	16	38	73	77	77	80	234
Andaman and Nicobar Islands	0	0	0	0	0	0	0	0	0	0	0	0
Arunachal Pradesh	0	0	0	0	0	0	0	0	0	0	0	0
Assam	5	1	3	9	0	0	0	0	0	0	0	0
Bihar	29	6	15	50	2	3	2	7	1	18	4	23
Jharkhand	3	10	10	23	2	0	0	2	0	3	1	4
Manipur	0	0	0	0	0	0	0	0	0	0	0	0
Meghalaya	0	0	1	1	0	0	0	0	0	0	0	0
Mizoram	0	2	0	2	0	0	0	0	0	0	0	0

Written Answers to

[29 April, 2015]

Unstarred Questions 347

1	2	3	4	5	6	7	8	9	10	11	12	13
Nagaland	0	0	0	0	0	0	0	0	0	0	0	0
Odisha	7	0	9	16	3	0	0	3	8	16	3	27
Sikkim	0	0	0	0	0	0	0	0	0	0	0	0
Tripura	0	1	0	1	0	0	0	0	0	0	0	0
West Bengal	6	7	5	18	1	1	3	5	3	4	1	8
SUB TOTAL EAST	50	27	43	120	8	4	5	17	12	41	9	62
Chhattisgarh	3	2	2	7	0	1	1	2	13	2	9	24
Dadra and Nagar Haveli	0	0	0	0	0	0	0	0	0	0	0	0
Daman and Diu	0	0	0	0	0	0	0	0	0	0	0	0
Goa	0	0	0	0	0	0	0	0	1	2	0	3
Gujarat	11	10	15	36	0	0	0	0	10	16	22	48
Madhya Pradesh	18	22	13	53	3	2	0	5	12	19	23	54
Maharashtra	22	1	19	42	12	10	15	37	29	43	24	96
SUB TOTAL WEST	54	35	49	138	15	13	16	44	65	82	78	225
Andhra Pradesh	16	3	5	24	2	2	0	4	32	29	24	85
Karnataka	6	2	12	20	1	0	0	1	49	31	47	127
Kerala	22	5	5	32	0	0	0	0	10	20	12	42
Lakshadweep	0	0	0	0	0	0	0	0	0	0	0	0
Puducherry	0	0	0	0	0	0	0	0	0	0	0	0
Tamil Nadu	19	14	28	61	1	0	1	2	9	7	1	17
Telangana	4	0	0	4	0	0	0	0	22	0	0	22
SUB TOTAL SOUTH	67	24	50	141	4	2	1	7	122	87	84	293
ALL INDIA	265	155	317	737	46	35	60	141	276	287	251	814